

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No. 101/230/HDB/2017
NAME OF THE COMPANY	Virtusa Software Services Pvt Ltd
NAME OF THE PETITIONER(S)	Virtusa Software Services Pvt Ltd & Another With Virtusa Consulting Services Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukherji	Advocate	anil@paradvocates.com 9885314274	P. Anil Mukherji


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Counselor O.L.	9440569156	M. Anil Kumar
T. Sujan Kumar	Counselor RD	9160001435 srujan55@gmail.com	T. Sujan Kumar

Heard, Mr. P. Anil Mukherji, learned counsel for the petitioner and Mr. M. Anil Kumar, Official Liquidator and Shri. T. Sujan Kumar, learned counsel for the Respondent. Learned counsel for the petitioner submitted that he will file the additional documents in the matter and requested time.

Post the Case on 10.01.2018.


Member (Technical)


Member (Judicial)